

National Green Tribunal, Eastern Zone Bench
Finance Centre, 3rd Floor
New Town, Kolkata-700161

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 720

Date: 17.11.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **19.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No.79/2015/EZ	Subhas Datta Vs. State of west Bengal & Ors.	02.01.2019
2	O.A. No. 125/2016/EZ M.A. No. 156/2017/EZ M.A. No. 184/2017/EZ	Akshaya Kumar Pahadasingh Vs. The District Collector, Khorda & ors.	02.01.2019
3	Execution Application No. 02/2017/EZ	Sanatan Das & Anr Vs. State of west Bengal & Ors	02.01.2019
4	O.A. No. 126/2017/EZ M.A. No. 227/2017/EZ	Manjhi Paragana Abhen Baisi Vs. Aligarh Muslim University, Kishanganj, Bihar & Ors.	02.01.2019
5	O.A. No 83/2017/EZ	Saikhowa Sadiya Min Samabai Samity Ltd Vs Union of India & Others	02.01.2019
6	O.A. No.84/2017/EZ	Dibrugarh Fishery Co-Operative Society Ltd Vs Union of India & Others	02.01.2019
7	O.A. No .74/2017/EZ	Mr. Tai Maya Vs Union of India & Ors.	02.01.2019
8	R.A.No.01/2018/EZ In 84/2017/EZ	PCB Assam Vs Dibrugarh Fishery Co-Operative Society Ltd	02.01.2019
9	R.A.No.02/2018/EZ In 84/2017/EZ	PCB Assam Vs Saikhowa Sadiya Sadiya Min Samabai Samiti Ltd	02.01.2019
10	O.A. No.185/2017/EZ	Atikul Laskar Vs State of W.B.& Others	02.01.2019
11	O.A. No .125/2017/EZ	Sunil Mondal Vs West Bengal PCB & Others	02.01.2019

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 3. The Court Master of Court no. 1
 4. Filing Section
 5. Judicial Section
 6. Notice Board
 7. NGT Website
 8. Concerned file

By order


Registrar

17. 11. 2018

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 721

Date: 17-11-2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **20.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No .152/2017/EZ	Legal Aid Services-West Bengal Vs. Union of India & Ors.	03.01.2019
2	O.A. No 59/2017/EZ & M.A. No. 126/2017/EZ M.A. No. 186/2017/EZ M.A. No. 356/2017/EZ	Ashok Das & Ors Vs. Union of India & Ors	03.01.2019
3	O.A.24/2017/EZ & M.A.No.18/2018/EZ	Umesh Prasad Singh Vs Union of India & Others	03.01.2019
4	O.A.57/2017/EZ M.A.344/2017/EZ	Subhas Datta Vs Ministry of Railway & Others	03.01.2019

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 722

Date: 17.11.2018

OFFICE ORDER

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **22.11.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A. No. 136/2015/EZ M.A. No. 191/2017/EZ M.A. No. 327/2017/EZ M.A. No. 328/2017/EZ M.A. No. 27/2018/EZ	Subhas Datta Vs. State of West Bengal & Ors.	04.01.2019
2	O.A.No.12/2018/EZ	Anirup Panda Vs Member Secretary WBPCB & Others	04.01.2019
3	O.A.No.15/2018/EZ	Bamshi Badan Kundu Vs The State of W.B. & Others	04.01.2019
4	Execution Application No.02/2018/EZ	Banshi Badan Kundu Vs The State of West Bengal & Others	04.01.2019
5	R.A.23/2017/EZ in O.A.136/2015/EZ & M.A.320/2017/EZ	Deptt. Of Tourism Govt . Of West Bengal Vs Subhas Datta & Ors	04.01.2019

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